

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 249 of 2015

Dated : 04 November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. K Gopal Choudhary

Counsel for the Respondent (s) : --

ORDER

Admit. Issue notice to the Respondents. Dasti Service is permitted. Counter affidavit be filed within three weeks and rejoinder, if any, be filed within two weeks thereafter after serving copy thereof to the other sides.

Mr. K. Gopal Choudhary, learned Counsel appearing for the Appellant requests to post the Appeal for hearing along with other connected batch of Appeals already fixed for final hearing on 8th December, 2015 and pending before other Bench. The request of the Counsel for the Appellant will only be considered after all the Appeals are connected and heard in the same batch of Appeal.

Post this Appeal for hearing on **11th December, 2015.**

**(T. Munikrishnaiah)
Technical Member
hcj/vg**

**(Justice Surendra Kumar)
Judicial Member**